

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency No. 143 of 2020

IN THE MATTER OF:

PNC Infratech Ltd.

...Appellant

Versus

Deepak Maini & Anr.

...Respondents

Present:

For Appellant : Mr. Abhijeet Singh, Mr. Mahesh Agarwal, Mr. Himanshu Satish, Mr. Divyang Chandramani and Mr. Nishant, Advocates

**For Respondent : Mr. Kunal Tandon and Ms. Richa, Advocates for R-2
Mr. Sandeep Bajaj, Ms. Aakansha Nehra, and
Mr. Shrivalli Kajaria, Advocates for R-3**

O R D E R

12.03.2020 The Learned Counsel for the Appellant is directed to serve a copy of the Appeal paper Book and other relevant papers to the 1st Respondent/ Resolution Professional during the course of day. For filing of Reply of other Respondents, the matter is adjourned to **07th April, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

pks/nn